

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.I

Customs Appeal No.70023 of 2018

Shri Vishal Gupta

.....Appellant

VERSUS

Principal Commissioner of Customs, NoidaRespondent

APPEARANCE:

None for Appellant

Shri Sandeep Kumar Singh, Authorized Representative for Respondent

DATE OF HEARING : 18 June, 2019

ORDER

Order Pronounced.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

Nihal